

# OFFICE OF THE DISTRICT & SESSIONS JUDGE, JIND.

## ORDER

Consequent upon transfer of Ms. Arya Sharma, Civil Judge (Sr. Divn.), Jind and Ms. Sarita Solanki, Civil Judge (Jr. Divn.), Jind by the Hon'ble High Court vide order dated 07.04.2021, conveyed vide Endst. No. 188 Gaz./VI.M.46 dated 07.04.2021, the Internal Complaints Committees for the preservation and enforcement of the right to gender equality of the working women and to ensure the prevention of sexual harassment of women at work place at Jind Headquarters and its Sub Divisions at Safidon and Narwana are hereby reconstituted as under :-

<b>Jind Headquarter</b>	<ol style="list-style-type: none"><li>1. Dr. Parminder Kaur, Principal Judge, Family Court, Jind.</li><li>2. Ms. Nisha, Addl. Civil Judge (Sr. Divn.), Jind.</li><li>3. Sh. Birender Singh Redhu, Superintendent. Gr.II</li><li>4. Ms. Mukesh Kumari, Copy Clerk.</li><li>5. Ms. Jyoti Maan, Advocate, District Courts, Jind.</li></ol>	Presiding Officer  Member  Member  Member Member
<b>Safidon Sub-Division</b>	<ol style="list-style-type: none"><li>1. Ms. Jyoti Sandhu, Civil Judge (Jr. Divn.), Safidon.</li><li>2. Ms. Sarla, Stenographer Gr.III In the Court of Shri Ajay Kumar, Addl. Civil Judge (Sr. Divn.), Safidon.</li><li>3. Ms. Archana Samrat, Advocate, Civil Courts, Safidon.</li></ol>	Presiding Officer  Member  Member
<b>Narwana Sub-Division</b>	<ol style="list-style-type: none"><li>1. Ms. Seema, Civil Judge (Jr. Divn.), Narwana.</li><li>2. Ms. Sakshi, Stenographer Gr.III in the Court of Civil Judge (Jr. Divn.), Narwana.</li><li>3. Ms. Anuradha Sharma, Advocate, Civil Courts, Narwana.</li></ol>	Presiding Officer  Member  Member

All concerned be informed accordingly.